

Setting up of Vanaspati Units in Orissa

1447. SHRI BHAKTA CHARAN DAS: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Industrial Promotion and Investment Corporation of Orissa Limited (IPICOL) had submitted applications for setting up of vanaspati plants in Bolangir, Kalahandi and Phulabani district in Western Orissa which were rejected;

(b) if so, the ground on which the applications were rejected;

(c) whether Government propose to re-examine the issue for grant of letter of intents to IPICOL; and

(d) if so, the steps taken in this direction?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) Yes, Sir.

(b) In addition to one existing unit at Cuttack, two licences for manufacture of 15,000 MT per annum each have been granted to Industrial Promotion and Investment Corporation of Orissa Limited (IPICOL) and Orissa Cooperative Oilseeds growers Federation Ltd. to establish vanaspati units at Tehsil Anandpur, Distt. Keonjhar and District Khurda respectively.

(c) and (d). The vanaspati capacity already granted for Orissa is adequate to meet the requirement of vanaspati.

Sugar Factories in Maharashtra

1448. SHRI SUDAM DESHMUKH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the number of licences issued for

the setting-up of sugar factories in Maharashtra during the last two years, sector-wise;

(b) the number of applications pending for approval in the State; and

(c) whether Union Government have rejected any application for new sugar factory in Maharashtra, if so, the details thereof and reasons for rejection?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) 25 Letters of Intent have been issued for the establishment of new sugar factories—all in cooperative sector—in Maharashtra during the last two years viz. 1988 and 1989.

(b) 26 applications for grant of industrial licences for setting up of new sugar factories are pending with Union Government as on 28.2.90. Information regarding the number of applications pending with the State Government is not available.

(c) No application for setting up new sugar factory in Maharashtra has been finally rejected during the last two years, viz. 1988 and 1989.

Development of Papankalan Project

1449. SHRI MADAN LAL KHURANA:
SHRI CHIRANJILAL SHARMA:
SHRI JANARDHANA
POOJARY:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Papankalan project/Dwarka has been developed;

(b) if so, the details thereof;

(c) if not, the reasons for the delay; and

(d) the time by which it is likely to be